	Annexure - 7														
N	ame of the Corporate Debtor: BOMBAY FASHIONS LIMITED	Date of commencement of CIRP: 07.06.2022					List of creditors as on: 21.06.2022								
					List of operation	nal creditors (Go	overnment due	s)							
S1. No	Details of Claimant	mant		Details of claim received		Details of claim add				Imitted			Amount of claim	Amount of claim	
	Department Gover ment	No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarante e	Whethe r related party?	% of voting share in CoC, if applicable		mutual dues, that may be set- off		under verificatio n	Remarks, if any
1	RANJAN KUMAR MISHRA, ASSISTANT COMMISSIONER OF CUSTOMS, DEEC MONITORING CELL, MHAVA SHEVA - II, JNCH		20.06.2022	651,454	651,454	Unsecured	No	No	No				-	0	Admitted
2	REGIONAL PROVIDENT FUND COMMISSIONER - II (RECOVERY OFFICER), EPF ORG., KOLHAPUR		20.06.2022	31,483,492	31,483,492	Unsecured	No	No	No				-	0	Admitted

Unsecured

No

No

No

197,828

20.06.2022

197,828

32,332,774 32,332,774

-

0

Admitted

SURENDRA PRABHU,

OFFICE SUPRITENDENT

ESIC, PUNE

TOTAL

3